

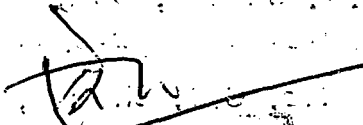
NOTES OF THE REGISTRY

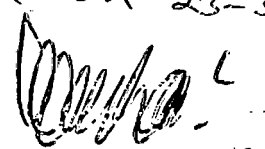
ORDERS OF THE TRIBUNAL

12-3-2024

Mr. Rajendra Prasad Sharma Proxy counsel for
 Mr. Vinod Kumar Lodha Counsel for applicants
 Mr. U. D. Sharma counsel for respondent No. 1, 2 & 3
 Mr. Sangeet Pareek Counsel for respondent No. 2

On the request of learned
 proxy counsel for the applicant, let
 the matter be listed on 23-3-2024

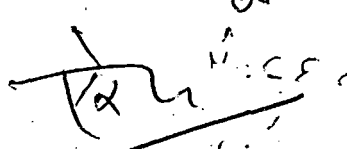

A.K. BHANDARI
 ADMINISTRATIVE MEMBER


M. L. CHAUHAN
 MEMBER (JUDICIAL)

12-3-2024

Mr. Vinod Kumar Lodha Counsel for applicants
 Mr. S.K. Agarwal Proxy counsel for
 Mr. Sangeet Pareek Counsel for respondent No. 2
 Mr. U. D. Sharma Counsel for respondent No. 1, 2 & 3

learned counsel for the
 applicants submit that he does not
 want to proceed with this Contempt
 Petition. Accordingly, this CP is
 dismissed as withdrawn. Notices
 issued to the respondents are
 hereby discharged.


A.K. BHANDARI
 ADMINISTRATIVE MEMBER


M. L. CHAUHAN
 MEMBER (JUDICIAL)